

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CA/ 57 /2017
IN

PETITION NUMBER : CP/9/2016

NAME OF THE PETITIONER(S) : St Marys Hotels Pvt Ltd + 5 Others

NAME OF THE RESPONDENT(S) : T.O. Abraham

UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.] SNR. ADV. Joseph kum - in for Applicant/Respondent - S. Sharief
+ B. Dhananjay

2. P. H. Arvindh Pandian Dr. Adv
for Kishorham kumar Counsel for Petitioner K. H. K.

ORDER

Counsel for the petitioner is present. Counsel for the Respondent is also present. Having heard the arguments of both the sides, it has been submitted that Chartered Account, Mr. Srinivasan is not in a position to carry out the assignment. In view of the same, each of the parties are directed to submit two names of the independent Chartered Accountants of their own choice from outside Kerala on or before 14.7.2017 and also to suggest the appropriate year from which the calculation of the true and fair value of the shares can be determined. Put up on 2.8.2017 at 10.30 A.M.

S. VIJAYARAGHAVAN -
(S. VIJAYARAGHAVAN)
Member (Technical)

Ch. Md. Sharief Tariq
Member (Judicial)